

Sixteenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND  
MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE  
ENERGY (SHRI R.K. SINGH): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the North Eastern Electric Power Corporation Limited and the Ministry of Power for the year 2018-2019.

[Placed in Library, See No. LT 9388/16/18]

(ii) Memorandum of Understanding between the THDC Limited and the Ministry of Power for the year 2018-2019.

[Placed in Library, See No. LT 9389/16/18]

(iii) Memorandum of Understanding between the NHPC Limited and Ministry of Power for the year 2018-2019.

[Placed in Library, See No. LT 9390/16/18]

(iv) Memorandum of Understanding between the NHDC Limited and NHPC Limited for the year 2018-2019.

[Placed in Library, See No. LT 9391/16/18]

(2) A copy of the Annual Report (Hindi and English versions) of the DNH Power Distribution Corporation Limited, Silvassa, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon under sub-section (1) of Section 394 of the Companies Act, 2013.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 9392/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND  
MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON  
RADHAKRISHNAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2016-2017.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2016-2017, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Maritime University, Chennai, for the year 2016-2017.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9393/16/18]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Noida, for the year 2016-2017, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 2016-2017.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 9394/16/18]

- (5) A copy each of the Notification No. G.S.R.351(E) (Hindi and English versions) published in Gazette of India dated 9<sup>th</sup> April, 2018 approving the Mumbai Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2018 under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.

[Placed in Library, See No. LT 9395/16/18]

- (6) A copy of the Admiralty (Assessors) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.601(E) in Gazette of India dated

29<sup>th</sup> June, 2018, under sub-section (4) of Section 18 of the Admiralty (Jurisdiction and Settlement of Maritime Claims) Act, 2017.

[Placed in Library, See No. LT 9396/16/18]

...(व्यवधान)

**माननीय अध्यक्ष:** अब कोई नहीं बोलेगा, प्लीज, आप बैठिए।

...(व्यवधान)

**माननीय अध्यक्ष:** अब यह बहुत ज्यादा हो रहा है। प्लीज, आप सब लोग बैठिए।

...(व्यवधान)

**माननीय अध्यक्ष:** आप बैठिए, अब ओवर हो रहा है, बहुत ज्यादा हो गया। आप बैठिए, मैं भी कुछ बोलने वाली थी, वह भी नहीं बोलूंगी। गडकरी जी, वास्तव में यह आपका बड़प्पन है और मैंने देखा है, इसमें यहां से बहुत सारे इंस्ट्रक्शंस हैं कि जहां-जहां केन्द्र सरकार का कोई भी कार्यक्रम होता है, उसमें बुलाना है, यह होता है और बुलाया जाता भी है। मगर जहां नहीं है, वहां बुलाना चाहिए।

...(व्यवधान)

**ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री राम कृपाल यादव):** माननीय अध्यक्ष महोदया, मैं महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम, 2005 के वर्ष 2017-18 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 9397/16/18]

**खान मंत्रालय में राज्य मंत्री तथा कोयला मंत्रालय में राज्य मंत्री (श्री हरिभाई चौधरी):** महोदया, मैं मिनरल एक्सप्लोरेशन कारपोरेशन लिमिटेड तथा खान मंत्रालय के बीच वर्ष 2018-19 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 9398/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): I beg to lay on the Table a copy of the Airports Authority of

India (Conditions of Service of the Chairman and other Members) Amendment Rules, 2018 (Hindi and English versions) published in Notification No. S.O.1577(E) in Gazette of India dated 12<sup>th</sup> April, 2018 under Section 43 of the Airports Authority of India Act, 1994.

[Placed in Library, See No. LT 9399/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Regional Institute of Water and Land Management, Tezpur, for the year 2016-2017, along with Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the North Eastern Regional Institute of Water and Land Management, Tezpur, for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9400/16/18]

(3) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the National Projects Construction Corporation Limited and the Ministry of Water Resources, River Development and Ganga Rejuvenation for the year 2018-2019.

[Placed in Library, See No. LT 9401/16/18]

(ii) Memorandum of Understanding between the WAPCOS Limited and the Ministry of Water Resources, River Development and Ganga Rejuvenation for the year 2018-2019.

[Placed in Library, See No. LT 9402/16/18]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 2016-2017, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 2016-2017.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 9403/16/18]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2016-2017.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 9404/16/18]

- (8) A copy of the Cauvery Water Management Scheme, 2018 (Hindi and English versions) published in Notification No. S.O.2236(E) in Gazette of India dated 1<sup>st</sup> June, 2018, under sub-section (7) of Section 6A of the Inter-State River Water Disputes Act, 1956.

[Placed in Library, See No. LT 9405/16/18]

**वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टम्टा):** महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

1. निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)---

(एक) जूट कारपोरेशन ऑफ इंडिया लिमिटेड तथा वस्त्र मंत्रालय के बीच वर्ष 2018-19 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 9406/16/18]

(दो) कॉटन कारपोरेशन ऑफ इंडिया लिमिटेड तथा वस्त्र मंत्रालय के बीच वर्ष 2018-19 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 9407/16/18]

2. केन्द्रीय रेशम बोर्ड अधिनियम, 1948 की धारा 13ख की उपधारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)---

(एक) का.आ.2930(अ), जो 15 जून, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा डायरेक्टर सेलीकल्चर एंड वेविंग डिपार्टमेंट, मेघालय सरकार को 3 वर्ष

की अवधि के लिए केन्द्रीय रेशम बोर्ड के सदस्य के रूप में कार्य करने के लिए नामनिर्देशित किया गया है।

(दो) का.आ.2352(अ), जो 8 जून, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उक्त अधिनियम की धारा 8क के अंतर्गत रेशमकीट बीज के अधिसूचित प्रकार या किस्मों के लिए न्यूनतम गुणवत्ता मानक और शर्तें अधिसूचित की गई हैं।

(तीन) का.आ.1771(अ), जो 26 अप्रैल, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा श्री नीरज शेखर और श्रीमती संपतिया उइके संसद सदस्यों (राज्य सभा) को 3 वर्ष की अवधि के लिए केन्द्रीय रेशम बोर्ड के सदस्यों के रूप में कार्य करने के लिए नामनिर्देशित किया गया है।

(चार) का.आ. 2184(अ), जो 30 मई, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा आयुक्त और प्रधान सचिव, कुटीर और ग्रामीण उद्योग, गुजरात सरकार, गांधी नगर को 3 वर्ष की अवधि के लिए केन्द्रीय रेशम बोर्ड के सदस्य के रूप में कार्य करने के लिए नामनिर्देशित किया गया है।

[Placed in Library, See No. LT 9408/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): On behalf of Dr. Satya Pal Singh, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Mission for Clean Ganga, New Delhi, for the years 2014-2015 to 2016-2017, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) on the Audited Accounts of the National Mission for Clean Ganga, New Delhi, for the years 2014-2015 to 2016-2017.



- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9409/16/18]